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Title: Need to regularize service of workers engaged in various social works schemes like ICDS, MDM, ASHA etc. in the country.

SHRI C.N. JAYADEVAN (THRISSUR): The main point is the need to regularise services of scheme workers working under various social works, such as ICDS, MDM and ASHA, and payment of minimum wages and other social security benefits, such as pension and gratuity. Hundreds of such workers representing lakhs of people all over the country under the banner of the AITUC have come to the Capital today to demonstrate before the Parliament demanding regularisation of scheme workers under Anganwadi, ASHA, Mid Day Meal Scheme, etc. and for the status of a worker in order to get a minimum wage of Rs. 15,000 per month and social security benefits, like pension, gratuity, provident fund, ESI, etc. as recommended by the 45th Indian Labour Conference held in May 12th and 13th in New Delhi.